

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 113 of 2019**

**IN THE MATTER OF:**

**Ashok Suchde**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**For Respondent: Mr. Ankit Virmani and Mr. Jyoti Prakash, Advocates  
for Respondent No. 2.**

**Ms. Bulbuli Richong, Dy. Director of CCI.**

**O R D E R**

**05.02.2020** Mr. Ankit Virmani, Advocate representing the Respondent No. 2 seeks and is allowed twenty days time to file Reply Affidavit along with Vakalatnama. Rejoinder, if any, be filed within ten days thereof.

Post the Appeal 'For Admission (After Notice)' on **5<sup>th</sup> March, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)